

INCOME TAX APPELLATE TRIBUNAL:DELHI BENCHES:NEW DELHI

Date: 27/04/2026

NOTICE

It is informed to all concerned that the Re-constitution of the Bench- 'G' for 27.04.2026 & 28.04.2026 shall be as under :-

Sl.No.	Bench	Court No.	Members
1.	'G'	07	Sh. Ramit Kochar, AM & Shri Yogesh Kumar US, JM

Note: 'H'- Bench will commence after completion of Bench-'G' for 27.04.2026 & 28.04.2026 in Court No. 09.

This issues with the approval of the Honble Vice President (DZ).


ASSISTANT REGISTRAR
